

**HIGH COURT OF SIKKIM**

Record of proceedings

**CRP No. 04 of 2022**

M/S PRISTINEN LIFE SCIENCES & ORS.

.... PETITIONERS

VERSUS

MRS. RUTH KARTHAK LEPCHANI

.... RESPONDENT

Date:20.09.2022

CORAM

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Petitioners : Mr. A. Thameem Mohideen, Advocate.  
Ms. A.B. Reehana Begum, Advocate.  
Mr. Manish Kumar Jain, Advocate.  
Ms. Neetu Tamang, Advocate.

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The learned counsel for the petitioners after arguing the matter for sometime has decided to withdraw this CRP No. 04 of 2022. Permission granted. CRP No 04 of 2022 stands dismissed as withdrawn.

**Judge**